

(28)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : : HYDERABAD BENCH
AT HYDERABAD

OA.657/92

Date of decision : 5-8-92

Between

K.C. Subbarayudu

: Applicant

and

1. The Chief Personnel Officer
South Central Railway
Rail Nilayam, Secunderabad

2. The Dy. Chief Mechanical Engineer
Carriage Repair Shop, Tirupathi

3. The Workshop Personnel Officer
Carriage Repair Shop, Tirupathi : Respondents

Counsel for the applicant : P. Krishna Reddy

Counsel for the respondents : N.V. Ramana

CORAM :

HON. Mr. R. BALASUBRAMANIAN, MEMBER (ADMN.)

HON. Mr. C.J. ROY, MEMBER (JUDL.)

(Order of the Division Bench delivered by
Hon. Mr. R. Balasubramanian, Member (Admn.)

OA.657/92 is filed by Sri K.C. Subbarayudu, praying for a direction to the Respondents to set aside the Employment Notice No.1/91 in letter No.TR/P.Con/Rec/Gr.'D' dated 17-6-91 and Notice No.TR/P.Rec/Gr'D' dated 18-6-1991, and to direct the respondents to appoint the applicant as Skilled Artisan in the scale of Rs.950-1500 in CRS, Tirupathi, pursuant to the panel dated 21-3-1987.

2. When the case was taken up for admission hearing Ms. Babita Rayudu pointed out that this is fully covered by our decision dated 19-12-1991 in OA.1056/91. Shri N.V. Ramana is heard on behalf of the Railways.

(29)

3. Since this subject is covered by OA.1056/91, we dispose of this application at the admission stage itself with the same direction given in OA.1056/91 viz.

"The respondents are directed that as and when the Group 'D' posts in the outsiders quota become available at Carriage Repair Shop, Tirupathi or anywhere else in the Guntakal Division, the applicant should be considered first before considering any other case in the order of their rank in the empanelment for Group ' ' Posts."

4. With the above direction, the OA is disposed of with no order as to costs at the admission stage itself.

26/8/92
(R. Balasubramanian)

Member(Admn.)

10/8/92
(C.J. Roy)
Member(Judl)

Dated : 8 August, 92
Dictated in the Open Court

8/10/892
Deputy Registrar(J)

sk

To

1. The Chief Personnel Officer,
S.C.Railway, Railnilayam, Secunderabad.
2. The Deputy Chief Mechanical Engineer,
Carriage Repair Shop, Tirupathi.
3. The Workshop Personnel Officer,
Carriage Repair Shop, Tirupathi.
4. One copy to Mr.P.Krishna Reddy, Advocate, CAT;Hyd.
5. One copy to Mr.N.V.Ramana, SC for Rlys, CAT.Hyd.
6. One copy to Hon'ble Mr.C.J.Roy, Member(J)CAT.Hyd.
7. One spare copy.

pvm.

for ref
TYPED BY

WS
CHECKED BY

② COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH.
THE HON'BLE MR.

AND

THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY : MEMBER(J)

AND

THE HON'BLE MR.C.J. ROY : MEMBER(J)

Dated: 5 - 8 - 1992

ORDER / JUDGMENT

R.A./C.A./M.A. NO.

in
O.A. No. 657/92

T.A. No. (W.P. No.)

Admitted and interim directions
issued

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default.

M.A. Ordered/Rejected.

No order as to costs.

